

(9)

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH**  
**AMARAVATI**

SUB: Filling up vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) – vacancies notified on 28.03.2024 – **Publication of list of eligible officers** – Regarding.

- REF: 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.  
2. High Court's Notification No.347-B.Spl., dated 28.03.2024.

**ORDER ROC.NO.333/2024-B.SPL., DATED:15.05.2024**

**The High Court made the following Order:-**

The following list of eligible officers in the cadre of Civil Judges (Junior Division) who have completed 5 years of service as on 31.03.2024 are in the zone of consideration for promotion as Civil Judge (Senior Division) to fill up **09** vacancies notified for the year 2024, vide High Court's Notifications 2<sup>nd</sup> read above.

<b>SL. NO</b>	<b>NAME AND DESIGNATION OF THE OFFICER</b>
1.	Sri S.Rama Krishna, formerly Judicial Magistrate of First Class, Chinthapalli, Visakhapatnam District. (NOW UNDER SUSPENSION)
2.	Sri P.Ravi Sankar, formerly Civil Judge (Junior Division), Palasa, Srikakulam District, now placed under suspension vide proceedings dated 24.04.2023.
3.	Sri P.B.S.S.L.N.Murthy Raju, formerly III Additional Civil Judge (Junior Division), Kakinada, East Godavari District now placed under suspension.
4.	Smt. D.Durga Kalyani, Civil Judge (Junior Division), Uravakonda, Ananthapuramu District.
5.	Sri M.Bujjappa, Principal Civil Judge (Junior Division), Penukonda, Ananthapuramu District.
6.	Sri E.Anjaneyulu, formerly Judicial Magistrate of First Class, Kurupam now Under Suspension w.e.f. 02.02.2023.
7.	Sri V.Audhinarayana, Principal Civil Judge (Junior Division), Nandyal, Krishna District.
8.	Smt. Nettem Radhika, Principal Civil Judge (Junior Division), Ongole, Prakasam District
9.	Ms. B.Gayatri, Additional Civil Judge (Junior Division), Badvel, Kadapa District.

10.	Dr. D.Soni, II Additional Civil Judge (Junior Division)-cum-VIII Additional Metropolitan Magistrate, Visakhapatnam.
11.	Smt. M.Sudha Rani, Principal Civil Judge (Junior Division), Guduwada, Krishna District.
12.	Smt. Areefa Shaik, Civil Judge (Junior Division), Kuppam, Chittoor District.
13.	Ms. M.Anjani Priyadarshini, Principal Civil Judge (Junior Division), Ponnur, Guntur District.
14.	Smt. P.Pradeepa, Civil Judge (Junior Division), Gajuwaka, Visakhapatnam District.
15.	Sri K.Hari Babu, Principal Civil Judge (Junior Division), Nuzvid, Krishna District.
16.	Smt. K.Saradamba, Principal Civil Judge (Junior Division), Srikakulam.
17.	Smt. M.S. Bharathi, Civil Judge (Junior Division), Pathikonda, Kurnool District.
18.	Sri V.Gowri Sankara Rao, Principal Civil Judge (Junior Division), Amalapuram, East Godavari District.
19.	Sri S.Vasudev, Principal Civil Judge (Junior Division) Eluru, West Godavari District.
20.	Sri P.Nageswara Rao, Principal Civil Judge (Junior Division), Beemunipatnam, Visakhapatnam District.
21.	Sri P.S.V.B.Krishna Sai Teja, Civil Judge (Junior Division), Rajam, Srikakulam District.
22.	Smt. Mohd. Ishrath Fathima, Principal Civil Judge (Junior Division), Guntur.
23.	Sri Syed Ziyauddin, I Additional Civil Judge (Junior Division)-cum-I Additional Metropolitan Magistrate, Vijayawada, Krishna District.
24.	Smt. Shaik Faizunnisa, Civil Judge (Junior Division), Lakkireddipalli, Kadapa District.
25.	Sri K.Motilal, Principal Civil Judge (Junior Division), Tiruvuru, Krishna District.
26.	Sri Ch.V.Ramakrishna, Principal Civil Judge (Junior Division), Mangalagiri, Guntur District.
27.	Ms. Nakka Lavanya, Civil Judge (Junior Division), Kamalapuram, Kadapa District.

*J. Lakshmana Rao*  
5/05/2024  
**REGISTRAR GENERAL**  
**I/C REGISTRAR (VIGILANCE)**